GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA STARRED QUESTION NO.64 TO BE ANSWERED ON 07-02-2023

MoU to Improve Performance of Sportspersons

*64. SHRI PARVESH SAHIB SINGH VERMA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

(a) the details of the steps taken by the Government to improve the relatively low and scant exposure of Indians to sports at the elementary school level;

(b) whether any Memorandum of Understanding (MoU) has been signed with nations that excel in specific sports to improve the performance of sportspersons and if so, the details thereof;

(c) whether the Government has any proposal to attract private investment for improvement of sports infrastructure in the country; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (d) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 64 FOR ANSWER ON 07-02-2023 REGARDING MOU TO IMPROVE PERFORMANCE OF SPORTSPERSONS BY SHRI PARVESH SAHIB SINGH VERMA, MEMBER OF PARLIAMENT

(a): Sports being a State Subject, the responsibility to develop sports and improve the exposure of our citizens to sports at all levels, including that of elementary school level, rests primarily with the respective State/Union Territory (UT) Governments. The Union Government supplements their efforts by bridging the critical gaps. The Ministry of Youth Affairs and Sports (MYAS) implements various schemes for the development of sports and providing benefits/facilities to the youth across the country, namely:

(i) Khelo India Scheme; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund (NSDF); and (viii) Running Sports Training Centres through Sports Authority of India.

The details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India (www.yas.nic.in/sports; www.sportsauthorityofindia.nic.in:).

(b) Government has signed MoUs in the field of sports with different foreign countries with the objective of improving the performance of sportspersons and exchange of knowledge / expertise. At present, there are 15 active MoUs with the various countries for sports development.

(c) and (d): A number of initiatives have been taken by the Government to attract private investment for improvement of sports infrastructure in the country. Under the scheme 'National Sports Development Fund (NSDF)' of the Ministry of Youth Affairs and Sports, contributions are invited from corporate entities, both public and private, as well as individuals, which are inter-alia used for creation / development / upgradation of sports infrastructure in the country besides promotion of specific sports disciplines, training of athletes, provision of sports equipments, national/international exposure, etc. In order to encourage private entities, for contributing to the NSDF, 100% exemption from income tax is available for all contributions to the NSDF.
